

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Original Application No.46/2024/EZ

Sridhar Samal Applicant
-Versus-
State of Odisha and Others Respondents

AFFIDAVIT FILED BY THE RESPONDENT NO.3
PURSUANT TO ORDER DATED 12.08.2024.

I, Md. Abdaal Akhtar, aged about 32 years, S/o-
M.Akhtar, at present serving as Collector and District
Magistrate, Angul, At/PO/Dist.-Angul, Odisha, do hereby
solemnly affirm and state as follows:-

1. That, I am arrayed as Respondent No.3 and
competent to swear this affidavit in the aforesaid original
application pursuant to the order dated 12.08.2024 passed
by the Hon'ble NGT in the present case.
2. That, in reply to the averments made in Paragraph-3
of the order dated 12.08.2024 passed in the present
original application, it is humbly submitted that, the
compliance affidavit to original OA No. 46/2024 has
already been filed and the Project Director, National
Highway Authority of India(NHAI) Dhenkanal was
requested vide letter No. 2701/Judl. Dt. 25.07.2024 to
comply the observation of the committee report which has


Collector & District Magistrate
Angul





been indicated in Para No.4 of Joint Committee Report regarding fugitive dust emission on the road (NH-149) during plying of vehicles being the major reason for dust nuisance in the nearby village area which may be reduced through regular cleaning of deposited road dust and periodical maintenance of roads. Further Project Director, NHAI, Dhenkanal was requested in the above letter to take prompt action on maintenance of the strength of NH-149 and it's periodical cleaning to avoid re-suspension of deposited dust, near Talcher city, especially National Highway passing through nearby villages namely Balhar, Lingaraj, Nandira Coverbelt area near Balanda, Thermal area, Tentuloi village, Badadandasahi, Baghamara & Diajharan. Copy of Letter No. 2701/Judl./dt.25.7.2024 is annexed herewith as Annexure-D/3.

3. That, as per kind orders of Hon'ble NGT dated 12.8.2024, the Project Director, NHAI, Dhenkanal, Executive Engineer, NH Division, Pallahara, were communicated vide District Office Letter No.3033/Judl, dated 17.08.2024 to furnish compliance report /action taken report for kind appraisal of directions of Hon'ble NGT.

The Project Director, NHAI, Dhenkanal has submitted the compliance report to District Office, Angul vide Letter No.1151/Dt.29.07.2024 and Letter No.1339/Dt.02.09.2024. It has been reported by the Project Director, NHAI, Dhenkanal that they have



A. S. Das
Collector & District Magistrate
Angul

Q


instructed to the respective contractors of NH-149 to check the dust emission which is the part of eco-friendly environment, the NHAI has done median and avenue plantations in Talcher –end of Kamakshyanagar Section of NH-53/ NH-49. At present 29,390 Nos. of plants are available at site and plantation of 10523 nos. of trees in progress. The project stretch of NH-149 from Km 0.000 to 68.280 Km (Pallahara to Pitiri section having two lanes with paved shoulder) was handed over to NHAI in the year 2020 which is also in traffic worthy condition and there is dense plantation on Major part of the stretch on both sides. The stretch is being cleaned regularly under Operation & Maintenance activities.

It has been reported that the villages Ballahara, Lingaraj, Nandira , Cover belt area near Balanda, Thermal area, Tentuloi, Badadanda Sahi, Baghamara and Diajharan are falling in the stretch of Banarapal-Godibandha section of NH-149 under the jurisdiction of NH Division, Pallahara. Copies of the Letter No.1151/Dt.29.07.2024 & Letter No 1339/dt.02.09.2024 regarding compliance report of Project Director, NHAI, Dhenkanal is annexed herewith as Annexure-E/3 Series.

4. That, further the Executive Engineer, NH Division, Pallahara has submitted the compliance report relating to their part vide letter No. 1398 dt. 05.09.2024. It has been reported that the total length of Nh-149 is 84.00 KM out of which 8.90 Km is under NH Division, Pallahara for repair



R


Collector & District Magistrate
Angul

and maintenance from Ballahara Chhack to Banarapal Chhack. The stretches from Ballahara to Banarpal on NH-149 are being maintained by EPC contractor under defect liability period (maintenance period). The EPC Agency has been informed to keep the high surface properly maintained and take measures to keep the road surface dust/debris free. Presently, the traffic density is more than the capacity of the road due to which there is congestion and other issues. The road in question is of double lane width from Ballahara to Banarpal. The widening of this road to four lanning has been done by NHAI. The DPR for four lanning has been done by NHAI and presently it is in Project Appraisal and Technical Scrutiny committee(PATSC) for approval which was scheduled to be held on 28.08.2024 and further it will go through by Standing Financial Committee (SFC) MoRTH for final approval as informed by Project Director, NHAI, Dhenkanal.

[Signature]
Collector & District Magistrate
Angul -

[Handwritten mark]

Regarding plantation by the NH Division, Pallahara, It has been reported that the road side plantation work could not be taken up as the road stretch is going to be widened to four lane in near future and also it is to mention here that road side plantation will be taken up during execution of four lanning work.

Copy of letter No. 1398 /dated 05.09.2024 of Executive Engineer, NH Division, Pallahara is annexed herewith as Annexure-F/3.





Copy of Letter No. 1290/ dated ,23.08.2024 of Project Director, NHAI, Dhenkanal are enclosed herewith as Annexure-G/3.

5. That in reply to the averments made in Paragraph-4 of the order dated 12.08.2024 passed in the present original application, it is humbly submitted that the Nodal officer of Joint Committee has taken note on it and has given more focus to comply the orders of Hon'ble NGT so as to reduce fugitive dust emission in the particular area in question.

In this connection, it may be stated here that to reduce the causing fugitive dust emission, sufficient plantation at a large scale has been done in Mines area of MCL. The details of total nos. of plantation done by all individual Mines are furnished below;

Sl. No.	Name of the Mines	Total nos. of plants raised for the purpose
1	2	3
1	Lingaraj (Open Cast Project)OCP	526829
2	Bharatpur OCP	396149
3	Nandira Under Ground	5314
4	Talcher Under Ground	16421
5	Deulbara Under Ground	3625
6	Ananta OCP	315074
7	Jagannath OCP	307986
8	Bhubaneswari OCP	159150
9	Balaram OCP	370708
10	Hingula OCP	70844

Collector & District Magistrate
Angul

A handwritten mark or signature, possibly a stylized 'Q' or similar character, located at the bottom left of the page.



The copies of reports of above mentioned different mines areas are annexed herewith as Annexure-H/3 Series for kind perusal.

6. That, besides above, MCL authorities have submitted that as per Standard Operation Procedure (SOP), there is wheel washing facility for all type of vehicles travelling through the Coal Mining area. Also as per the guide lines, sprinkling of water is taken up both mechanically and as per mobile way through the Tankers.

The dust pollution control measures adopted in MCL Mines, Talcher area is furnished below;

- Coal (about 80%) is being dispatched through rail mode i.e. through railway siding inside the mine lease hold area. Coal from the mine is transported to railway siding and stored in silo by closed conveyor belt and loaded in railway wagon through dedicated rapid rake loading system. This system of dispatch of coal through conveyor belt eliminates the need of transportation of coal from pit head to sidings through tippers.
- A dedicated coal corridor has been constructed in Talcher Coalfields through different mines for the movement of trucks. Dust suppression on coal corridor is being carried out by mobile water tankers.
- All the coal loaded trucks are covered with tarpaulin and pass through wheel washing system integrated with



[Signature]
Collector & District Magistrate
Angul

complete recirculation system before leaving mine premises.

- Fixed water sprinklers and a mobile water tanker are provided for dust suppression on internal road sale truck transportation road.
- Two nos. of mechanical road sweepers have been deployed for mechanical sweeping of NH-149 (from Bankadhar Chowk to Pabitrāmohan Chowk).
- Manual cleaning of NH-149 (from Bankadhar Chowk to Pabitrāmohan Chowk) is also carried out for removal of dust. A mobile water tanker is also deployed for spraying of water on the above mentioned portion of NH-149.



From the above, it reveals that adequate steps have been taken to reduce the cause of fugitive dust emission from different angles.

7. That in reply to the averments made in Paragraph-5 of the order dated 12.08.2024 passed in the present original application, it is humbly submitted that as per kind orders of Hon'ble NGT and directions made in the District Level Monitoring Committee of Angul & Talcher non -attainment cities held on 23.2.2024 under the head "Other activities discussed in the meeting in Para-D, the compliance report has been submitted by the Executive Officer, Angul Municipality and Executive Officer, Talcher Municipality vide their letter No. 2405 dated


Collector & District Magistrate
Angul

X

21.08.2024 and Letter No. 2324 dated 05.09.2024 respectively. They have reported that cleaning of roads through mechanical sweepers, manual sweeping and compact battery-operated sweeping machines for narrow roads during night are being done regularly with the both Municipality areas. Apart from the above, the existing water fountains have been maintained properly and are in operation in the both Angul and Talcher Municipality.

Copy of the letter No. 2405 dated 21.08.2024 is annexed herewith as Annexure-J/3.

Copy of Letter No. 2324 dated 05.09.2024 is annexed herewith as Annexure-K/3.

From the above narrated facts, the Project Director, NHAI, Dhenkanal and NH Division, Pallahara are taking adequate steps to reduce the cause of fugitive dust emission on NH road side area and Executive Engineer, NH Division, Pallahara has been requested to look into the matter for raising adequate plantations during execution of four lanning works particularly with regard to the area around the villages. Further MCL authorities have also been requested to look into the matter and take all precautionary measures so as to prevent the dust emission including raising large scale plantations in the concerned areas. Besides above, steps are being taken for dust prevention wind breaks in terms of adequate tree




Collector & District Magistrate
Angul

plantations on the road sides and to the area around the villages in question.

8. That the averments which have not been specifically replied shall be deemed to have been denied and the Deponent craves leave of the Hon'ble Tribunal to make further submissions and file further affidavit(s) in support of their contentions in the interest of justice and for effective adjudication by the Hon'ble Tribunal.

9. That, the facts stated above are true to the best of my knowledge and belief based on the available official records.

VERIFICATION

I, Md. Abdaal Akhtar, aged about 32 years, S/o-M.Akhtar, at present serving as Collector and District Magistrate, Angul, At/PO/Dist.-Angul, Odisha, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and nothing material has been concealed therefrom.

Verified at Angul..... on this the September Day of 20.09..... 2024.

Identified by:


Addl. Standing Counsel

Verificant


Collector & District Magistrate
Angul





AFFIDAVIT

I, Md. Abdaal Akhtar, aged about 32 years, S/o- M.Akhtar, at present serving as Collector and District Magistrate, Angul, At/PO/Dist.-Angul, Odisha, do hereby solemnly affirm & state as follows: -

1. That I am the Respondent No.3 in the aforesaid Original Application. I am well acquainted with the facts of the case and as such competent to swear this affidavit on my official capacity.
2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by:

ADDL. STANDING COUNSEL


 DEPONENT
 Collector & District Magistrate
 Angul

CERTIFICATE

Certified that due non-availability of cartridge papers, plain legal papers are used.

Cuttack

Date: 20/09/2024


 ADDL. STANDING COUNSEL



ABDAAL M. AKHTAR, IAS
ଅବଦାଲ ମ. ଅଖତର, ଭା.ପ୍ର.ସେ

Collector and District Magistrate
Angul

ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ଦଣ୍ଡାଧିକାରୀ
ଅନୁଗୁଳ

Letter No. 2701 /Judl., File No XVII-16/24. Dt 25.7.2024

To

The Project Director,
National Highway Authority of India (NHAI)
Dhenkanal.

Sub: Regular cleaning and maintenance of NH-149 passing through Talcher area in the district of Angul-reg.

Ref: Order dated 2.7.2024 of Hon'ble NGT in the matter of OA No.46/2024/EZ.

Sir,

In inviting a reference to the above cited subject, this is to inform that an Original Application is filed before Hon'ble National Green Tribunal, EZ, Kolkata by Sri Sridhar Samal alleging dust pollution in Talcher City due to plying of coal loaded trucks and damage of farm lands and water bodies due to fly ash. The matter is registered as OA No.46/2024/EZ. Upon hearing the matter on 6.3.2024, Hon'ble Tribunal has passed an order to constitute a Committee comprising of CPCB, SPCB, Collector and District Magistrate, Angul or his representative not below the rank of ADM, to inspect the site in question and submit a report. The committee comprising of ADM, Angul as Nodal Officer and Sr. Scientist from CPCB, Kolkata, Regional Officer, SPCB, Angul as Members, has visited the site in question, on 20th and 21st March, 2024 on inquiry of the allegation raised in the matter and submitted the Report containing certain observations to Hon'ble Tribunal.

One of the observations of the Committee which is indicated in Para-4 of the Report, it is mentioned that fugitive dust emission was observed on the road (NH-149) during plying of vehicles being the major reason for dust nuisance in the nearby village area which may be reduced through regular cleaning of deposited road dust and periodical maintenance of roads. Hence, the Hon'ble Tribunal directed to take action on the above observation upon hearing the matter on 2.7.2024. As you are the Authority of NH-149, hence you are requested to take prompt action on maintenance of the stretch of NH-149 and its periodical cleaning to avoid re-suspension of deposited dust, near Talcher City, especially NH passing nearby village namely Balhar, Lingaraj, Nandira, Cover belt area near Balanda, Thermal area, Tentuloi village, Badadanda Sahi, Baghamara and Diajharan.

An action taken report may be submitted for appraisal of the Hon'ble Tribunal. The matter is listed next to be heard on 12.8.2024.

Yours faithfully,

Encl: 1) Hon'ble Tribunal Order dated 6.3.2024 & 2.7.2024
2) Committee Report.

Collector & District Magistrate,
Angul

True copy attested

11/09/24
AD
examined at site
in report
NHAI. J.
26/7/24
SE
27/07

Asst. Collector, **Judicial**
Collectorate, Angul

Memo No. 2702 /Date. 25.7.2024 /

Copy forwarded to the Regional Officer, State Pollution Control Board, Angul, Odisha for information.

[Handwritten Signature]
25/7/24
Addl. District Magistrate,
Angul

True copy attested.

[Handwritten Signature]
11/5/2024
Asst. Collector, Judicial
Collectorate, Angul



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)

National Highways Authority of India

(Ministry of Road Transport & Highways, Govt. of India)



परियोजना क्रियान्वयन इकाई - डेंकानाल /Project Implementation Unit - Dhenkanal
प्लॉट नं.-1768, कलिंग आंखों के अस्पताल के समीप, दक्षिणकाली मार्ग, डेंकानाल -759001, (ओडिशा)
Plot No. : 1768, Near Kalinga Eye Hospital, Dakkhinkali Road, Dhenkanal-759001 (Odisha)
दूरभाष / Ph. : 06762 - 796579 (का / O)
ई-मेल / E-mail : piudhenkanal@nhai.org, nhaidhenkanal@gmail.com

No. NGT/OA 46/2024/EZ/ PIU-DKL/2024/1151

dated 29.07.2024

The Collector & District Magistrate,
Angul

Sub:- Regular cleaning and maintenance of NH-149 passing through Talcher area in the District of Angul - Reg.

Ref:- Collector & DM, Angul letter No.2701/Judl dated 25.07.2024

Sir,

A kind reference is invited to your letter cited above issued to this office in light of three member Committee Report in compliance to the order dated 05.03.2024 and dated 02.07.2024 of Hon'ble National Green Tribunal (EZ), Kolkata in OA No.46/2024/EZ. The NHAI, Regional Office, Bhubaneswar is one of the opposite parties (Party No.8.) in this case. In this connection, following are submitted:-

2. The petition filed in in OA No.46/2024/EZ has been examined and it is found that matter is relates to alleged pollution issues arises due to the various plants & factories established along NH-149.

3. The villages/locations mentioned in the writ petition such as Balhar, Lingaraj, Nandira, Cover belt area near Balanda, Thermal area, Tentulol village, Badadanda Sahi, Baghamara and Diajharan stated to be exists along NH-149 falling in the project stretch of Banarpal to Ballahar Chhak & Ballhar Chhak to Godibandha at Km75+200 to Km.84+000 of NH-149 being taken care of, by National Highways Division, Pallahara, Govt. of Odisha under Chief Engineer, NH, Odisha, Bhubaneswar with regards to operation, repairs & maintenance of the said stretch.

4. The small portion of NH-149 comes within the purview of NHAI which are also in traffic worthy conditions and there are no issues of pollutions as these are newly constructed. The details stretches of NH-149 which comes within the jurisdiction of NHAI vis-à-vis its status are given as under:-

(i) A small portion of the stretch i.e. from Km.8.844 to Km.15.725 comes within project stretch of "Talchar to End of Kamakhyanagar Bypass Section of (Km. 8.844 - Km. 15.725) of NH 23 (New NH - 149) and (Km. 301.875 - Km. 335.946) of NH 200 (New NH 53) in the State of Odisha". The four laning of this section has already been completed and the stretch has been opened to traffic.

(ii) The project stretch of NH-149 from Km.0.000 to 68.280 Km. (Pallahara to Pitiri Section) to two lanes with paved shoulders was handed over to NHAI in the year 2020 which is also in traffic worthy condition.

5. The 03 Members Committee in its Report has also acknowledged that there are 08 Nos. of open-cast coal mines operating under Mahanadi Coal Field Ltd. (MCL) in Talcher area of Angul District. Further, the observations of committee that the fugitive dust emission from the road (NH-149) during plying of vehicles were the major reason for dust nuisance in the nearby village area, which may be reduced through regular cleaning of deposited road dust periodical maintenance of Roads. As the matter relates to NH-149 at village Balhar, Lingaraj, Nandira, Cover belt area near Balanda, Thermal area, Tentulol

निगमित कार्यालय / Corporate Office : ज़ि-5 एन-6, सेक्टर-10, द्वारका, नई दिल्ली-110075 / G-5 & 6, Sector-10, Dwarka, New Delhi-110075

दूरभाष / Phone : 011-25074100 / 25074200, वेबसाइट / website : nhai.gov.in

True copy attested

[Signature]

ASST Collector, Judicial
Collectorate, Angul

village, Badadanda Sahi, Baghamara and Diajharan falling in the stretch of Banarpal - Godibandhas section of NH-149 which given in forgoing para-3 that National Highways Division, Pallahara, Govt. of Odisha under Chief Engineer, NH, Odisha, Bhubaneswar with regards to operation, repairs & maintenance of the said stretch, the same shall kindly be dealt with National Highways Division, Pallahara, Govt. of Odisha and absolve NHAI accordingly.

3. However, so far as the stretches belonging to NHAI with regards to NH-149 other than the stretch of NH Division, Govt. of Odisha, the Contractor has already been directed to take care of their respective stretch so that dust emission can be checked.

This is for kind information & necessary action please.

Yours faithfully,

ba

(B.P.Pathak)

Project Director

Encl:- As above

Copy to:-

- (i) The Regional Officer, NHAI, Bhubaneswar for information.
- (ii) The Chief Engineer, NHs, Odisha, Bhubaneswar for information & necessary action please.
- (iii) The Executive Engineer, NH Division, Pallahara for information & necessary action please.

True copy attested.

ba
17/05/2024

Asst. Collector, Judicial
Collectorate, Angul



401

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)

National Highways Authority of India

(Ministry of Road Transport & Highways, Govt. of India)

परियोजना क्रियान्वयन इकाई - डेंकानाल / Project Implementation Unit - Dhenkanal

प्लॉट नं-1768, कलिंग आंखो के अस्पताल के समीप, दक्षिणकाली मार्ग, डेंकानाल -759001, (ओडिशा)

Plot No. : 1768, Near Kalinga Eye Hospital, Dakkhinkali Road, Dhenkanal-759001 (Odisha)

दुरभाष / Ph. : 06762 - 796579 (का / O)

ई-मेल / E-mail : piudhenkanal@nhai.org, nhaidhenkanal@gmail.com



No. NGT/46/2024/EZ/NHAI/PIU-DKL/2024/1339

Date: 02.09.2024

The Collector & District Magistrate,
AngulSub: Submission of Compliance Report in OA Case No.46/2024/EZ filed by Sridhar Samal
Vs. State of Odisha & Others before the Hon'ble NGT, Kolkata - reg.Ref:- (i) Your letter No.3033 dated 7.08.2024
(ii) This office letter No.1156 dated 29.07.2024
(iii) This office letter No.1151 dated 29.07.2024

Sir,

With reference to the letters on the above captioned subject, it is to mention that the observance of 03 Members Committee in compliance to direction of Hon'ble NGT in the above matter was communicated to the respective Contractors of the project stretch passing through NH-149 vide this office letter under reference at Sl No.(ii).

Though this office earlier appraised that the small portion of NH-149 comes within the purview of NHAI which are also in traffic worthy conditions and there are no issues of dust emission yet as per the observance of 03 Committee members, the same is being complied to, by the respective Contractors. The copy of the letter addressed to the respective Contractors of NH-149 referred at Sl No.(iii) above is enclosed herewith. It is to inform that to check the dust emission which is the part of eco-friendly environment, the NHAI has done median and avenue plantations in Talcher-End of Kamakhyanager section of NH-53/NH-149. At present, 29390 Nos. of plants are available at site and plantation of 10523 nos. of trees in progress. The project stretch of NH-149 from Km.0.000 to 68.280 Km. (Pallahara to Pitiri Section having two lanes with paved shoulders) was handed over to NHAI in the year 2020 which is also in traffic worthy condition and there is dense plantation on major part of the stretch on both sides. Further, the stretch is being cleaned regularly under O&M activities.

Further, it is reiterated that the villages Balhar, Lingaraj, Nandira, Cover belt area near Balanda, Thermal area, Tentulol, Badadanda Sahi, Baghamara and Diajharan falling in the stretch of banarpal-Godibanda section of NH-149 under the jurisdiction of National Highways Division, Pallahara, Govt. of Odisha under Chief Engineer, NH, Odisha, Bhubaneswar.

This is for kind information & necessary action please.

Yours faithfully,

(J.P.Verma)
Project Director

Copy to:-

- (i) The Chief Engineer, NH, Odisha, Bhubaneswar for information please.
- (ii) The Executive Engineer, NH Division, Pallahara for information please.

*True Copy attested*निगमित कार्यालय / Corporate Office : जि-5 एवं-6, सेक्टर-10, द्वारका, नई दिल्ली-110075 / G-5 & 6, Sector-10, Dwarka, New Delhi-110075
दुरभाष / Phone : 011-25074100 / 25074200, वेबसाइट / website : nhai.gov.inAsst. Collector, Judicial
Collectorete, Angul



By e-mail

E-mail id: eenhpallahara-od@gov.in
Phone No.06765-295520

**OFFICE OF THE EXECUTIVE ENGINEER,
NATIONAL HIGHWAY DIVISION, PALLAHARA**

Letter No. 1398/WL Dated. 05.09.2024

To

The Collector and District Magistrate,
Angul.

Sub: Submission of Compliance Report in OA Case no.46/2024/EZ filed by Sridhar Samal Vs.State of Odisha & Others before the Hon'ble NGT,Kolkata-Reg.

Ref:- Your office Memo no.3033 dated. 17.08.2024.

Sir,

In inviting a kind reference to subject cited above, it is to inform your good office that total length of NH-149 is 84.00 km ,out of which 8.90 km is under this division for repair and maintenance from Ballahar Chhack to Banarpal Chhack.

The stretches from Ballahar to Banarpal on NH-149 is being maintained by EPC Contractor under defect liability period (maintenance period).The EPC Agency has been informed to keep the highway surface properly maintained and take measures to keep the road surface dust /debris free.Presently,the traffic density is more than the capacity of the road due to which there is congestion and other issues.

The road is of double lane width from Ballahar to Banarpal. The widening of this road to four lanning will be done by NHAI. The DPR for four lanning has been done by NHAI, and presently, it is in Project Appraisal and Technical Scrutiny Committee (PATSC) for approval which was scheduled to be held on 28.08.2024 and further it will go through by Standing Financial Committee (SFC), MoRTH for final approval as informed by Project Director, NHAI,Dhenkanal.

Regarding plantation, it is say that the road side plantation work couldn't be taken up as the road stretch is going to be widened to four lane in near future and also, it is mention here that road side plantation will be taken up during execution of four lanning work.

This is for favour of your kind information and necessary action.

True copy attested.

11/05/2024

Asst. Collector, Judicial
Collectorate, Angul

Yours faithfully

[Signature]
Executive Engineer,
N.H.Division, Pallahara

Memo No. 1399 Dated. 05.09.2024

Copy submitted to the Chief Engineer, N.Hs.Odisha, Bhubaneswar for favour of kind information and necessary

A. K. Saha
05.09.24
Executive Engineer,
N.H.Division, Pallahara

Memo No. 1400 Dated. 05.09.2024

Copy submitted to the Regional Officer, MoRT&H.Bhubaneswar for favou of kind information and necessary action.

A. K. Saha
05.09.24
Executive Engineer,
N.H.Division, Pallahara

Memo No. 1401 Dated. 05.09.2024

Copy submitted to the Chief Construction Engineer, Northern N.H.Circle, Bhubaneswar for favour of kind information and necessary action.

A. K. Saha
05.09.24
Executive Engineer,
N.H.Division, Pallahara

Memo No. 1402 Dated. 05.09.2024

Copy submitted to the Project Director, NHAI, Near Kalinga Eye Hospital, Dakhineswar Kali Road, Dhenkanal-759100 for favour of information and necessary action.

A. K. Saha
05.09.24
Executive Engineer,
N.H.Division, Pallahara

True copy attested.

A. K. Saha
11/09/24

Asst. Collector, Judicial
Collectorate, Angul



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)

National Highways Authority of India

(Ministry of Road Transport & Highways, Govt. of India)

परियोजना क्रियान्वयन इकाई - दैकानाल /Project Implementation Unit - Dhenkanal

प्लॉट नं. 1768, कलिंगा आंखों के अस्पताल के समीप, दक्षिणकाली मार्ग, दैकानाल 759001, (ओडिशा)

Plot No. : 1768 Near Kalinga Eye Hospital, Dakkhinkali Road, Dhenkanal-759001 (Odisha)

दूरवाण / Ph. : 06762 - 796579 (का / O)

E-mail : piudhenkanal@nhai.org, nhaidhenkanal@gmail.com



NH-1024/CA/ Banarapal- Godibandha /PIU-DKL/2024/1290

Date: 23.08.2024

Executive Engineer,
N.H. Division, Pallahara.

Sub: - Rehabilitation & Up-gradation of Four laning from Godibandha to Ballahar chhak, Ballahar chhak to Banarapal & Banarapal to start of Angul by-pass at Km 314.130 to Km.321.035 of NH-53, at Km.75.200 to km.84.000 of NH-149 & at Km 84.000 to Km 85.750 of NH-55 on Hybrid Annuity Mode (HAM) – Present status of DPR – Reg.

Ref: Executive Engineer, N.H. Division, Pallahara letter no. 1295 dated 20.08.2024

Sir,

In inviting your attention to the subject and reference cited above wherein it was asked to provide the present status of DPR of the subject project and anticipated date of commencement and completion of tendering process. In this regard, it is to submit that the DPR of the subject project has been completed and the same is under scrutiny at NHAI HQ. The project Appraisal and Technical Scrutiny Committee (PATSC) meeting for the project is scheduled to be held on 28.08.2024. After PATSC approval, the project shall be finally through SFC by MoRTH.

3. Therefore, the tendering process will start after the approval in SFC, which shall be completed within 4 months.

This is for your kind information.

True copy attested.

Yours faithfully,

(B.P. Pathak)

Project Director

*Asst. Collector, Judicial
Collectorate, Angul*

The details of year wise plantation details of all the mines of MCL in Talcher area depicting the location of plantation have been attached, individually for all mines.

Here is the details of the total plantation of all individual mines.

Sl.No.	Name of the Mines	Total No. of Plantation	(Plants)
1.	Lingaraj OCP	526829	.
2.	Bharatpur OCP	396149	.
3.	Nandira U/G	5314	.
4.	Talcher U/G	16421	.
5.	Deulabera U/G	3625	.
6.	Ananta OCP	315074	.
7.	Jagannath OCP	307986	.
8.	Bhubaneswari OCP	159150	.
9.	Balaram OCP	370708	.
10.	Hingula OCP	70844	.

True copy attested

11/12/2024

Asst. Collector, Judicial
Collectorate, Angul



MCL

Ref. No.: MCL/LOCP/ENVT/24-25/780

Date: 05.09.2024

To,

The Regional Officer, Angul
State Pollution Control Board, Odisha
Plot No.- S 3/3, Industrial Estate, Hakimpada
Angul, Odisha, PIN - 759143

Sub.: Submission of plantation details in respect of Lingaraj OCP, MCL

Dear Sir,

Please find enclosed herewith the year wise details of plantation carried out by Lingaraj OCP, Lingaraj Area, MCL since inception to till date (05.09.2024).

This is for your kind information please.

Encl.: As above.

Yours faithfully,

[Signature]
Project Officer
Lingaraj OCP, MCL

[Signature]

Copy to:

1. The General Manager, Lingaraj Area – for kind information
2. The Staff Officer (Environment), Lingaraj Area
3. The Project Environment Officer, Lingaraj OCP

True copy attested.

[Signature]
11/09/24

Asst. Collector, Judicial
Collectorate, Angul

**PLANTATION DETAILS OF LINGARAJ OCP, LINGARAJ AREA (MCL)
(SINCE INCEPTION TO TILL 05.09.2024)**

Year of Plantation	Area of Plantation (Ha.)	No. of plants	Remarks
1991-92	25.89	25000	Year-wise bifurcation for the year from 1991-92 to 1995-96 is not available.
1992-93		15000	
1993-94		26000	
1994-95		0	
1995-96		61000	
1996-97	15.23	37587	
1997-98	0	0	
1998-99	5.07	11812	
1999-00	8.95	20367	
2000-01	15.43	36743	
2001-02	0	0	
2002-03	9.6	24000	
2003-04	0	0	
2004-05	8.8	22000	
2005-06	2.8	7000	
2006-07	6	15000	
2007-08	0	0	
2008-09	7	16100	
2009-10	4.5	9000	
2010-11	0	0	
2011-12	0	0	
2012-13	0	0	
2013-14	0	0	
2014-15	1.2	3000	
2015-16	8.8	22000	
2016-17	28.06	70100	
2017-18	7.66	19127	
2018-19	0.06	100	
2019-20	3.1	5470	
2020-21	20.86	49903	
2021-22	5.09	8225	
2022-23	2.56	4095	
2023-24	0	0	
2024-25	3	11200	
TOTAL	189.66	519829	

NOTE:

In addition to above, Lingaraj OCP has planted 7000 nos. of plants over 4.37 Ha. of revenue land near Shiv Mandir at Handidhua Mouza under Urban Plantation Scheme during the year 2016-17.

True copy attested.
05/09/24

[Signature]
 Project Environment Officer
 Lingaraj OCP

ASST. Collector, Judicial
 Collectorate, Angul

[Signature]
 Project Officer
 Lingaraj OCP

YEAR WISE PLANTATION DATA OF BHARATPUR OCP SINCE INCEPTION

Sr No.	Subsidiary	State/District	Plantation site (Name/No)	Area planted (ha)/Perimeter/Line Plantation (k)	Species planted	No. of plant per Ha.	Total No of Plants planted	Year of plantation	Plantation to be /maintained upto 3/5 years	Survival %	Plantation Scheme (Afforestation plantation/ Ecological Restoration plantation/ gabion Plantation/ Green Belt Plantation etc.)	Agency/SFD/ Forest Corporation/ Mine Lessee	Remarks. If any
1	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	1.125	2500	1800	1992-1993	3	75%	Afforestation	Forest Dept.	
2	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	28.875	2500	52500	1993-1994	3	70%	Ecological Restoration	OFDC	
3	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	7.125	2500	17813	1994-1995	3	81.10%	Ecological Restoration	OFDC	
4	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	0.976	2500	2082	1995-1996	3	84%	Ecological Restoration	OFDC	
5	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	12.755	2500	30602	1996-1997	3	84.52%	Ecological Restoration	OFDC	
6	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	6.67	2500	16108	1997-1998	3	94%	Ecological Restoration	OFDC	
7	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	19.023	2500	45154	1998-1999	3	84.52%	Ecological Restoration	OFDC	
8	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	12.373	2500	27251	1999-2000	3	48%	Ecological Restoration	OFDC	
9	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	7.443	2500	18208	2000-2001	3	61.72%	Ecological Restoration	OFDC	
10	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	6.414	2500	16036	2002-2003	3	61%	Ecological Restoration	OFDC	
11	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	2.8	2500	7000	2004-2005	3	83.00%	Ecological Restoration	OFDC	
12	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	5	2500	12500	2005-2006	3	81.98%	Ecological Restoration	OFDC	

9/10/25

Asst Collector, Jharkhand
Collectorate, Angul

Term copy of

11/5/25

Asst. Collector, Angul
 09/09/23
 Tms. copy
 09/09/23

13	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	5	Pistabadam, Jackfruit, Jamun.	2500	12500	2006-2007	3	86.76%	Ecological Restoration	OFDC	
14	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	7	Amruth, Ber, Citrus species.	2500	17500	2007-2008	3	91.98%	Ecological Restoration	OFDC	
15	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	0.938	Radha chuda, Krishna chuda, Simaruba.	2500	1500	2008-2009	3	81.73%	Ecological Restoration	OFDC	
16	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	4	Chiroujni, Banyan, Peepal, Babul, Ganga imili etc..	2500	10000	2009-2010	3	83.05%	Ecological Restoration	OFDC	
17	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	0.212		2500	530	2010-2011	3	79.25%	Ecological Restoration	OFDC	
18	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	4.25		2500	10625	2011-2012	3	76.62%	Ecological Restoration	OFDC	
19	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	6		2500	15000	2012-2013	3	86.12%	Ecological Restoration	OFDC	
20	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	4.8		2500	12000	2014-2015	5	10.00%	Ecological Restoration	CGRVVNL	Damaged due to preparation of dump for proposed railway line to Ananta Siding
21	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	3.2		2500	8000	2015-2016	5	12.50%	Ecological Restoration	CGRVVNL	
22	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	5.4		2500	13500	2016-2017	5	85.61%	Ecological Restoration	CGRVVNL	
23	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	6.88		2500	17200	2017-18	5	86%	Ecological Restoration	CGRVVNL	
24	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	5		2500	12500	2020-21	5	75.50%	Ecological Restoration	CGRVVNL	
25	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	7.4		1600	11840	2021-22	4	91.00%	Ecological Restoration	DFO, ANGUL	
	Sub-Total				170.659			389749						
26	Talcher/ Bharatpur OCP	MCL	Odisha/ Angul	OB/BF/ Block	4		1600	6400	2022-23	4	92.50%	Ecological Restoration	DFO, ANGUL	
	Total				174.659			396149						

Note: The total biologically reclaimed area is 171.62 Ha. out of which 141.16 Ha. is over backfilled area and 30.46 Ha. is over External OB dump. The same figure has been reported to MoEF and other bodies. However, the year wise plantation figure comes to 170.659 Ha. since inception till 2021-22 which is about 1 Ha. less than the reported figure. The difference of 1 Ha. is roughly 0.50% of the total plantation area which may be ignored and hence 171.62 Ha. of plantation area is considered.

Staff Officer (Envt.)
 MCL, Bharatpur Area

Project Officer
 Bharatpur OCP

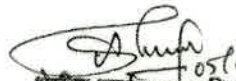
General Manager
 Bharatpur Area

YEARWISE PLANTATION DATA SINCE INCEPTION

Name of the Mine: Nandira Colliery, TA, MCL

Sl.No	Year of plantation	Village Name	Plantation site (Name/ No.)	Area Planted (in Ha) / Perimeter / Line plantation (km)	Species planted	No. of plants per Ha	Total No. of plants planted	Plantation to be maintained upto 3/5 years	Survival (%)	Plantation scheme (Afforestation plantation/Ecological Restoration plantation/gabion plantation/Green belt)	Agency/SFD/ Forest corporation/ Mine Lesse	Remarks, If any
1	2	3	4	5	6	7	8	9	10	11	12	13
1	1996-97	Badajorada	Nandira Colliery (along colony road)	0.845 Rkm	Indigenous species	600/km	504	2 Years	85%	Avenue plantation	OFDC, Angul Division	-
2	1998-99	Badajorada	Nandira Colliery CT road	3.0 Rkm	Indigenous species	330/km	976	3 years	52%	Avenue plantation	OFDC, Angul Division	-
3		Badajorada	Nandira Colliery Fruit orchard	0.756 Rkm	Indigenous species	330/km	252	3 years	52%			-
4	2004-05	Badajorada	Back side of Workers institute of Nandira colliery	0.87 Ha	Indigenous Species	2500	2025	3 years	85%	Block Plantation	OFDC, Angul Division	-
5	2005-06	Badajorada	Back side of 'C' type quarters & School of Nandira Colliery	0.05 Ha	Indigenous Species	2500	110	NA	50%	Gap Plantation	Departmental	-
6	2014-15	Badajorada	Near Weighbridge, Nandira Colliery	0.1 Ha	Fruit bearing and forestry species	3m spacing	67	NA	100%	Block Plantation	Departmental	-
7	2017-18	Badajorada	Backside of Workers institute, Nandira Coliery	0.22 Ha	Fruit bearing end forestry species	2500	500	5 Years	60%	Block Plantation	CGRVVNL	-
8	2017-18	Badajorada	U.P School, Nandira School	0.05 Ha	Mango	3m spacing	50	NA	30%	Gap Plantation	Departmental	-
9	2018-19	Badajorada	Nandira Colony	0.04 Ha	Fruit bearing and medicinal plants	3m spacing	30	NA	80%	Block Plantation	Departmental	-
10	2019-20	Badajorada	Near MDTP, Nandira Colliery	0.05 Ha	Fruit bearing and medicinal plants	3m spacing	50	NA	80%	Gap Plantation	Departmental	
11	2021-22	Badajorada	Behind Coalstockyard Area	1.20 Ha	Fruit bearing plants	4m spacing	700	NA	90%	Green belt plantation	Departmental	
12	2023-24	Badajorada	Near Nandira Magazine	0.05 Ha	Fruit bearing and flowering plants	2m spacing	50	NA	100%	Block Plantation	Departmental	
Total				2.68 Ha & 4.601 RKM			5314					

The above information is as per the available records


 क्षेत्रीय पर्यावरण अधिकारी
 Area Environment Officer
 एम सी एल, तालचेर
 MCL, Talcher

YEARWISE PLANTATION DATA SINCE INCEPTION

Name of the Mine: Talcher olliery, Talcher Area, MCL

Sl.No	Year of plantation	Village name	Plantation site (Name/ No.)	Area Planted (in Ha) / Perimeter / Line plantation (km)	Species planted	Density	Total No. of plants planted	Plantation to be maintained upto 3/5 years	Survival (%)	Plantation scheme (Afforestation plantation/Ecological Restoration plantation/gabion plantation/Green belt)	Agency/SFD/ Forest corporation/ Mine Lesse
1	2	3	4	5	6	7	8	9	10	11	12
1	1996-97	Dera	Official Colony, Dera (along road)	0.50 Rkm	Indigenous species	330/km	102	2 Years	52%	Avenue Plantation	Departmental
2	2009-10	Koilanagar	Service Magazine peripheral area	1.47 Ha	Indigenous species	2500/Ha	3675	3 years	30%	Green belt plantation	OFDC, Angul Division
3	2016-17	Koilanagar	Magazine inner boundary, Talcher Colliery	0.9 Ha	Indigenous species with 30 % fruit bearing plants	2500/Ha	2000	5 years	30%	Green belt plantation	CGRVNL
4	2016-17	Koilanagar	Transit Camp & Officer Club, Talcher Area	0.11 Ha	Mango	3m spacing	100	NA	80%	Green belt plantation	Departmental
5	2018-19	Koilanagar	Saraswathi Sisu Mandir Vidhyalaya, Dera Colliery	0.15 RKM	Devdaru	3m spacing	30	NA	100%	Avenue plantation	Departmental
6	2019-20	Koilanagar	Old coal stock yard area (Heap No.3&4)	0.9 Ha	Fruit bearing and timber & medicinal value plants	3m spacing	1200	NA	100%	Block Plantation	Departmental
7	2020-21	Koilanagar	Sr.Transit Camp	0.0129 Ha	Fruit bearing plants	3m spacing	20	NA	100%	Block Plantation	Departmental
8	2020-21	Koilanagar	Dera High School opposite	0.12 Ha	Fruit bearing and medicinal value plants	3m spacing	130	NA	80%	Block Plantation	Departmental
9	2020-21	Koilanagar	Officer's Club, TA	0.1 Ha	Fruit bearing and timber & medicinal value plants	3m spacing	60	NA	80%	Gap Plantation	Departmental
10	2020-21	Koilanagar	Jagnya Mandap	0.2 Ha	Fruit bearing plants	3m spacing	110	NA	80%	Gap Plantation	Departmental
11	2020-21	Koilanagar	Near OHT, Dera Colony	0.08 Ha	Fruit bearing plants	3m spacing	70	NA	80%	Block Plantation	Departmental
12	2020-21	Koilanagar	GM Office premises	0.05 Ha	Ornamental & fruit bearing plants	3m spacing	50	NA	80%	Block Plantation	Departmental
13	2020-21	Koilanagar	Gandhi Udyaan	0.26 Ha	Fruit bearing plants	3m spacing	400	NA	80%	Block Plantation	Departmental
14	2021-22	Koilanagar	Old railway siding	0.53 Ha	Fruit bearing and forestry species	1600/Ha	2464	04 year scheme	80%	Block Plantation	DFO, Angul
15	2021-22	Dera	Near LOCP OB dump	0.89 Ha	Fruit bearing and forestry species	1600/Ha			80%	Block Plantation	


Asst. Collector, Judicial Collectorate, Angul

11/05/2024

True copy attached

16	2021-22	Koilanagar	Near Santhi Nagar substation	0.12 Ha	Fruit bearing and forestry species	1600/Ha			80%	Block Plantation	
17	2021-22	Koilanagar	Officer's Club, Nursery, TA	0.31 Ha	Fruit bearing and timber & medicinal value plants	3m spacing	500	NA	80%	Gap plantation	Departmental
18	2021-22	Koilanagar	Aurobindo Udyaan	0.2 Ha	Fruit bearing and timber & medicinal value plants	3m spacing	350	NA	80%	Block Plantation	Departmental
19	2021-22	Koilanagar	Near Dera LP School	0.1 Ha	Fruit bearing plants	3m spacing	120	NA	80%	Block Plantation	Departmental
20	2021-22	Koilanagar	Inside Regional Stores, TA	0.1 Ha	Fruit bearing and ornamental plants	3m spacing	40	NA	80%	Gap Plantation	Departmental
21	2022-23	Koilanagar	Behind Aurobindo School	2.85 Ha	Fruit bearing and forestry species	1600/Ha	4000	03 year scheme	90%	Block Plantation	DFO, Angul
22	2022-23	Koilanagar	Near Taxi Stand, Dera	0.14 Ha	Forestry & ornamental plants	3m spacing	150	NA	100%	Gap Plantation	Departmental
23	2022-23	Koilanagar	Regional Stores garden	0.02 Ha	Ornamental plants	3m spacing	60	NA	100%	Garden	Departmental
24	2022-23	Koilanagar	Stores, Talcher Colliery	0.03 Ha	Ornamental plants	3m spacing	100	NA	100%	Block Plantation	Departmental
25	2023-24	Koilanagar	Near Jagnya Mandap	0.11 Ha	Flowering, Fruit bearing and ornamental plants	3m spacing	150	NA	90%	Green belt plantation	Departmental
26	2023-24	Koilanagar	Medicinal Garden, Regional Stores, TA	0.02 Ha	Fruit bearing and medicinal value plants	3m spacing	50	NA	90%	Garden	Departmental
27	2023-24	Koilanagar	Near Hanuman Mandir, Dera	0.1 Ha	Fruit bearing plants	3m spacing	150	NA	80%	Block Plantation	Departmental
	2024-25	Koilanagar	Near Dera Colliery High School	0.15 Ha	Ornamental plants	3m spacing	250	NA	100%	Block Plantation	Departmental
	2024-25	Koilanagar	Near Durga Mandap, Dera	0.15 Ha	Fruit bearing plants & ornamental Plants	3m spacing	90	NA	100%	Block Plantation	Departmental
Total				10.0229 Ha & 0.65 RKM			16421				

The above information is as per the available records


05/09/2024.

क्षेत्रीय पर्यावरण अधिकारी
Area Environment Officer
एम सी एल, तालचेर क्षेत्र
MCL, Talcher Area

Asst. Collector, Judicial
Collectorate, Angul

Time copy of the
11/05/2024
of the of.

YEARWISE PLANTATION DATA SINCE INCEPTION

Name of the Mine: Deulbera Colliery, TA, MCL

Sl.No	Year of plantation	Name of the Village	Plantation site (Name/ No.)	Area Planted (in Ha) / Perimeter / Line plantation (km)	Species planted	No. of plants per Ha	Total No. of plants planted	Plantation to be maintained upto 3/5 years	Survival (%)	Plantation scheme (Afforestation plantation/Ecological Restoration plantation/gabion plantation/Green belt)	Agency/SFD/ Forest corporation/ Mine Lesse	Remarks, If any
1	2	3	4	5	6	7	8	9	10	11	12	13
1	1996-97	Remuan	Remuan incline	1.02 Ha	Indigenous species	2500	2550	2 Years	30%	Green belt plantation	OFDC, Angul Division	-
2		Remuan	Champapasi Incline Area	0.23 Ha	Indigenous species	2500	573	2 Years	70%	Green belt plantation		-
3		Nizigarhjami	Champapasi Incline (along road)	0.58 Rkm	Indigenous species	330/km	187	2 Years	50%	Avenue plantation		-
4	2018-19	Deulbera	Old Manager's Office	0.1 Ha	Fruit bearing plants	3m spacing	50	NA	90%	Gap Plantation	Departmental	
5	2021-22	Remuan	Near Sai Mandir/ Remuan incline	0.03 Ha	Flowering & ornamental plants	2m spacing	30	NA	50%	Gap Plantation	Departmental	
6	2021-22	Nizigarhjami	Inside Champapasi Sand stockyard	0.13 Ha	Fruit bearing plants	3m spacing	60	NA	70%	Gap Plantation	Departmental	
7	2021-22	Deulbera	Backside of Deulbera Manager's Office	0.05 Ha	Fruit bearing plants	3m spacing	75	NA	100%	Block Plantation	Departmental	
8	2021-22	Deulbera	Front side of Deulbera Manager's Office	0.05 Ha	Fruit bearing & ornamental plants	2m spacing	100	NA	100%	Gap Plantation	Departmental	
			Total	1.61 Ha & 0.58 RKM			3625					

The above information is as per the available records

[Signature]
05/09/2024

क्षेत्रीय पर्यावरण अधिकारी
Area Environment Officer
एम सी एल, तालचेर क्षेत्र
MCL, Talcher Area

Asst. Collector, Judicial
Collectorate, Angul

True Copy offered.

Year of plantation	Ananta		Jagannath		Bhubaneswari OCP	
	Plantation nos.	Area planted (in Ha)	Plantation nos.	Area planted (in Ha)	Plantation nos.	Area planted (in Ha)
91-92/92-93	14500	5.8		51.2336	0	
93-94	27000	12.6	10500	4.2	0	
94-95	0		32500	13	0	
95-96	12500	5	12000	4.8	0	
96-97	20000	8	17500	7	0	
97-98	31300	13.6	5627	2.2508	0	
98-99	12500	6.8	30960	12.384	0	
99-00	20700	12.6	34600	13.84	0	
00-01	10474	5.14	21664	8.6576	4000	1.6
01-02	10250	4.1	43705	17.482		
02-03	7500	3	18250	7.3		
03-04	0					
04-05	7500	3	21250	8.5		
05-06	22100	8.84	13525	5.41		
06-07	15000	6	6250	2.5	32000	12.8
07-08	0		0			
08-09	2500	1	2375	0.95		
09-10	8750	3.5	0			
10-11					9650	3.86
11-12	5250	2.1	8500	3.4		
12-13			900	0.36		
13-14						
14-15	13000	5.2				
15-16	49500	19.8				
16-17	12500	5.00	880	0.352		
17-18	11250	4.50				
18-19					12000	6.21
19-20					9500	4.00
20-21			12000	6.00	14000	7.00
21-22	1000	0.40	8000	5.00	45000	18.00
22-23			7000	4.38	12500	5.00
23-24					20500	8.00
Total	315074	135.98	307986	178.995	159150	66.47

ation has been done over internal OB dump area/External Dump/ along transportation roads etc. within Mine lease

True copy attested.

[Signature]
 Asst. Collector, Judicial
 Collectorate, Angul

Balaram Open Cast Mine - Year wise plantation

Year	OB dump / BF/Slope		Block Plantation		Avenue Plantation		Ornamental Plantation/others		Total Plantation	Name of the Agency
	Area in Ha	No of plantation	Area in Ha	No of plantation	Area in Km	No of plantation	Area in Ha	No of plantation		
1992-93			3.3	8250					8250	OFDC
1993-94			0.854	2135					2135	OFDC
1995-96	11.80	29500			1.04	1670			31170	OFDC
1996-97	10.8	27000	0.309	773	0.29	463			28236	OFDC
1997-98	3	7500	2	5000					12500	OFDC
1998-99	7.24	18100	0.64	1600	0.24	390			20090	OFDC
1999-00	5.5	13750	2.517	6292	0.76	1216		1704	22962	OFDC
2000-01			8	20000	0.22	345			20345	OFDC
2001-02	15.38	38442							38442	CFRI
2002-03	2.12	5308	1.08	2700					8008	OFDC/CFRI
2004-05	10	25000							25000	OFDC
2005-06	4	10000							10000	OFDC
2006-07	17	42500							42500	OFDC
2009-10	3.2	8000	1.2	3000					11000	OFDC
2011-12	6.5	16250							16250	OFDC
2012-13	6	15000							15000	OFDC
2014-15	3.6	9000							9000	CGRVVNL
2015-16	6.4	16000							16000	CGRVVNL
2016-17	2	5000							5000	CGRVVNL
2017-18	1	2500							2500	CGRVVNL
2020-21					7.75	13360			13360	CGRVVNL, Maa Hingula construciton
2021-22			8.5	12960					12960	DFO,Angul
	115.54	288850.00	28.40	62710.00	10.30	17444.00	0.00	1704.00	370708.00	

Collectorate, Angul

Asst. Collector, Judicial

True copy of the report

Devi
 Station Officer (Envl.)
 SO (Envl.)
 Hingula Area, MCL

Hingula Open Cast Mine - Year wise plantation

Year	OB dump / BF/Slope		Block Plantation		Avenue Plantation		Total Plantation	Name of the Agency
	Area in Ha	No of plantation	Area in Ha	No of plantation	RunningKm	No of plantation		
2000-01			7.2	13380	2.5	4014	17394	OFDC
2002-03	0.92	2300	1	2500			4800	OFDC
2004-05			2.13	5325			5325	OFDC
2005-06	4	10000					18500	OFDC
2015-16	4.53	11325					11325	CGRVVNL
2016-17	1.78	5000			0.25	200	5200	CGRVVNL
2017-18	1.32	3300					3300	CGRVVNL
2020-21					0.625	1000	1000	Maa Hingulaconstruction
2021-22	6	2400					2400	DFO, Angul
2022-23					1	1600	1600	Maa Hingula construction
	18.55	34325	10.33	21205	4.375	6814	70844	

Asset
Co-ordinator
Judicial
Angul

True copy attached.

22 AUG 2024



OFFICE OF THE ANGUL MUNICIPALITY, ANGUL

Ph. :06764-230582, E-mail:angulmunicipality@gmail.com

Letter No- 2405 /

Date- 21/08/2024

To

The Collector & District Magistrate
Angul

Sub : Submission of Compliance Report in OA Case No-46/2024/EZ filed by Sridhar Samal-vs- State of Odisha & others before the Hon'ble NGT,Kolkata.

Ref : District Office(Judicial Section) Letter No-3035/Judl. Dtd.17.08.2024.

Sir,

In inviting a kind reference to the subject cited above,I am to inform you that cleaning of roads through mechanical sweepers,manual sweeping and compact battery-operated sweeping machines for narrow roads during night is being done regularly within Angul Municipality area.

Apart from the above the existing water fountain has been maintained properly and in operation in Angul Municipality.

This is submitted in compliance to the above order passed by Hon'ble NGT.

Yours faithfully

Executive Officer
Angul Municipality

Asst. Collector, Judicial
Collectorate, Angul



OFFICE OF THE MUNICIPAL COUNCIL, TALCHER
DIST :- ANGUL

Phone No.- (06760) 240259

E-Mail ID : e.o.talcher@gmail.com

No. 232M / Dt. 5/9/24

To

The Collector & Dist. Magistrate,
Angul.

Sub :- Submission of compliance report in OA Case No.46/204/EZ filed by Sridhar Samal – Vrs – State of Odisha & others before Hon'ble NGT.

Ref :- Dist. Office Letter No.3035/Judl, dated 17.08.2024 & orders passed on dated 12.08.2024 of Hon'ble NGT and Memo No.688, dated 28.02.2024 of RO, SPCB, Angul.

Sir,

In inviting a kind reference to the letters on the subject cited above, I am to inform you that as per kind instructions made in the proceeding of the meeting held on 23.2.2024 of District Level Monitoring Committee of Angul and Talcher non attainment citis, the cleaning of roads through mechanical sweepers, manual sweeping and compact battery operated sweeping machines for narrow roads during right is being done regularly within the Talcher Municipality area. Apart from the above, the existing water fountain has been maintained properly and in operation in Talcher Municipality Area.

This is submitted as compliance to the kind orders of Hon'ble NGT.

Yours faithfully,

Balajy
Executive Officer
Talcher Municipality
5/9/24

True copy attested.
4/9/24
Asst. Collector, Judicial
Collectorate, Angul